

(5)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH : NEW DELHI

O.A. NO. 1264/89
New Delhi this 25th Day of March 1994
The Hon'ble Mr. J.P. Sharma, Member (J)
The Hon'ble Mr. B.K. Singh, Member (A)

Shri A.K. Singh, IPS
Son of Shri M.B. Singh,
Resident of D II/345 Vinay Marg,
New Delhi

Presently posted as DIG Level I,
Director of Vigilance & Security,
Delhi Electric Supply Undertaking,
Rajghat PowerHouse,
New Delhi.

... Applicant

(By Advocate : None)

Versus

1. The Secretary,
Ministry of Home Affairs,
Government of India,
New Delhi.
2. Shri P.S. Bawa,
Inspector General of Police
Arunachal Pradesh,
Itanagar.
3. Shri Rajendra Mohan,
Additional Commissioner of Police,
(Administration),
Police Headquarters,
I.P. Estate,
New Delhi
4. Shri Prakash Singh,
Additional Commissioner of Police (Operations),
Police Headquarters,
I.P. Estate,
New Delhi.
5. Shri T.R. Kakkar,
Deputy Inspector General of Police,
C/o Commissioner, Delhi Police,
I.P. Estate,
New Delhi.
6. Shri SP Kumar,
I.G. (Prison),
Tihar Jail,
New Delhi.

... Respondents.

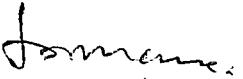
(By Advocate: Shri M.L. Verma)

OR D E R (ORAL)

Hon'ble Mr. J.P. Sharma, Member (J)

The application is dismissed for non-prosecution.


(B.K. Singh)
Member (A)


(J.P. Sharma)
Member (J)